

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-23/2005/3614/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, the 9<sup>th</sup> April, 2024.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/2193/2024, dated 08.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2024, along with station leave permission, from the evening of 12.04.2024 till the morning of 22.04.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-23/2005/3615/A, dated** , 09-04-2024

Copy to:

✓. The Project Manager, Gauhati High Court.

10/04/24

**JT. REGISTRAR (VIGILANCE)**